NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

6

C.P No. 1063/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Shree Radhe Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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Entranged

ORDER

CP No. 1063/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 11.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)